

are so agitated that you do not try to listen ...*(Interruptions)* I have said—It is a standing rule that no Chief Minister is to be discussed here.

[*English*]

SHRI BHAGWAT JHA AZAD : We have not taken his name at all.

(Interruptions)

[*Translation*]

MR. SPEAKER : Why are you behaving like this ? I have said—

[*English*]

Nobody has named anybody.....
(Interruptions) You can give me in writing...
(Interruptions)

[*Translation*]

Not allowed. Kindly resume your seat.

12.17 hrs.

PAPERS LAID ON THE TABLE

[*English*]

Review on the Working and Annual Report of Water and Power Consultancy Services Ltd. for 1985-86

THE MINISTER OF WATER RESOURCES (SHRI B. SHANKARANAND) : I beg to lay on the Table a copy each of the following papers (Hindi and English Versions) under sub-section (1) of section 619A of the Companies Act, 1956 :

- (1) Review by the Government on the working of the Water and Power Consultancy Services (India) Limited, New Delhi, for the year 1985-86.
- (2) Annual Report of the Water and Power Consultancy Services (India) Limited, New Delhi, for the year 1985-86 along with Audited Accounts and the comments of the

Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-4150/87]

Detailed Demands for Grants of the Ministry of Parliamentary Affairs for 1987-88

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI H.K.L. BHAGAT) : I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Parliamentary Affairs for 1987-88.

[Placed in Library. See No. LT-4151/87]

Merchant Shipping (Cargo Ship Construction and Survey) Rules 1986 and Notifications Under Major Ports Trust Act, 1963 etc.

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT) : I beg to lay on the Table :

- (1) A copy of the Merchant Shipping (Cargo Ship Construction and Survey) Rules, 1986 (Hindi and English versions) published in Notification No. G.S.R. 1024(E) in Gazette of India dated the 22nd August, 1986 under sub-section (3) of section 458 of the Merchant Shipping Act, 1958.
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the notification mentioned at (1) above,
[Placed in Library. See No. LT-4152/87]
- (3) A copy each of the following Notifications (Hindi and English versions) under sub-section (4) of section 124 of the Major Port Trusts Act, 1963 :
 - (i) G.S.R. 15(E) published in Gazette of India dated the 6th January, 1987 approving the Mormugao port Employees' (Welfare Fund) (Amendment) Regulations, 1987.

- (ii) G.S.R. 77(E) published in Gazette of India dated the 3rd February, 1987 approving the Madras Port Trust Employees (Appointment, Promotion, etc.) (Second Amendment) Regulations, 1987.
- (iii) G.S.R. 78(E) published in Gazette of India dated the 3rd February, 1987 approving the Tuticorin Port Trust Employees (Retirement) (Amendment) Regulations, 1987.
- (iv) G.S.R. 94(E) published in Gazette of India dated the 13th February, 1987 approving the Calcutta Port Trust (Haldia Dock Complex) Employees' (Welfare Fund) Regulations, 1987.
[Placed in Library. See No. LT-4153/87]
- (4) A copy of the Ministry of Surface Transport (Transport Wing) Assistant Director (Ship Building and Ship Repairs) Recruitment Rules, 1987 (Hindi and English versions) published in Notification No. G.S.R. 154 in Gazette of India dated the 7th March, 1987 issued under proviso to article 309 of the Constitution.
[Placed in Library. See No. LT-4154/87]
- (5) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Surface Transport for 1987-88.
[Placed in Library. See No. LT-4155/87]
- (6) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Cochin Port Trust, Cochin, for the year 1985-86.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Cochin Port Trust, Cochin, for the year 1985-86.
[Placed in Library. See No. LT-4156/87]

- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Visakhapatnam Dock Labour Board, Visakhapatnam for the year 1985-86 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Visakhapatnam Dock Labour Board, Visakhapatnam for year 1985-86.
- (8) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.
[Placed in Library. See No. LT-4157/87]

Notifications under Customs Act, 1962

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under section 159 of the Customs Act, 1962 :

- (1) G.S.R. 331(E) published in Gazette of India dated the 27th March, 1987 together with an explanatory memorandum regarding exemption to goods when imported into India either directly or obtained against a Release order for the purpose of manufacture of products or replenishment of goods used in the manufacture of end products, for execution of one or more export orders in accordance with the Import-Export Pass Book Scheme from the whole of the basic and additional duties of customs leviable thereon.
- (2) G.S.R. 332(E) published in Gazette of India dated the 27th March, 1987 together with an explanatory memorandum regarding exemption to materials imported under the Pass Book Scheme for the manufacture of goods for export out of India, from the whole of the auxiliary duty of customs leviable thereon.
[Placed in Library. See No. LT-4158/87]

Annual Report, Annual Accounts and Review of the Chittaranjan National Cancer Research Centre : Detailed Demands for Grants of the Ministry of Health and Family Welfare

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE) : I beg to lay on the Table—

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Chittaranjan National Cancer Research Centre, Calcutta, for the year 1985-86.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Chittaranjan National Cancer Research Centre, Calcutta, for the year 1985-86 together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government on the working of the Chittaranjan National Cancer Research Centre, Calcutta, for the year 1985-86.
[Placed in Library. See No. LT-4159/87]
- (2) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Health and Family Welfare for 1987-88.
[Placed in Library. See No. LT-4160/87]

Review of the Working of and Annual Report of the National Projects Construction Corporation Limited for 1985-86 and statement showing reasons for delay in laying these Papers

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRIMATI SUSHILA ROHTAGI) : I beg to lay on the Table—

- (1) A copy each of the following papers (Hindi and English versions) under

sub-section (1) of section 619A of of the Companies Act, 1956 :

- (i) Review by the Government on the working of the National Projects Construction Corporation Limited, New Delhi, for the year 1985-86.
- (ii) Annual Report of the National Projects Construction Corporation Limited, New Delhi, for the year 1985-86 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-4161/87]

12.15 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

[English]

Thirty-third Report

SHRI M. THAMBI DURAI (Dharm-puri) : I beg to present the Thirty-third Report (Hindi and English versions) of the Committee on Private Members' Bills and Resolutions.

ESTIMATES COMMITTEE

[English]

Forty-First Report

SHRIMATI CHANDRA TRIPATHI (Chandauli) : I beg to present the Forty-First Report (Hindi and English versions) of the Estimates Committee on Action Taken by Government on the recommendations contained in their Twenty-Ninth Report (Eighth Lok Sabha) on the Ministry of Finance, Department of Economic Affairs (Banking Division)—State Bank of India—Social Banking.